

GOVERNMENT OF INDIA  
MINISTRY OF POWER

RAJYA SABHA

**UNSTARRED QUESTION NO.4145**  
ANSWERED ON 30.03.2026

**ELECTRIFICATION STATUS OF TRIBAL AREAS IN UTTAR PRADESH**

**4145 SMT. GEETA ALIAS CHANDRAPRABHA:**

Will the Minister of **POWER** be pleased to state:

- (a) the district-wise status of household electrification in tribal-dominated areas in the State of Uttar Pradesh, including the number of villages still lacking electricity connection;
- (b) the total funds allocated and utilized during the last five years for electrification projects in tribal regions in the State of Uttar Pradesh under Central schemes; and
- (c) the measures taken by Government to ensure reliable power supply and infrastructure expansion in these tribal areas?

**A N S W E R**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

**(a) to (c):** Electricity being a concurrent subject, supply and distribution of electricity to all consumers, is within the purview of the respective State Government/distribution utility. Government of India has supplemented the efforts of the States earlier through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) and currently under the Revamped Distribution Sector Scheme (RDSS), launched in July 2021, to help them achieve the objective of providing quality and reliable supply of power to all households.

As reported by the States/UTs, all the inhabited un-electrified census villages in the country were electrified by 28<sup>th</sup> April, 2018. A total of 18,374 villages were electrified during DDUGJY period including 1498 villages of Uttar Pradesh. Under DDUGJY and thereafter under SAUBHAGYA, as reported by all States/UTs, electrification of all willing households was completed. A total of 2.86 crore households were electrified during SAUBHAGYA period including 91,80,571 households of Uttar Pradesh. Both the schemes stand closed as on 31.03.2022.

Under RDSS, projects worth Rs 1.53 lakh crore for loss reduction and Rs 1.31 lakh crore for smart metering have been sanctioned based on the proposals submitted by the States. For the State of Uttar Pradesh, loss reduction works amounting to Rs 21,782 crore and smart metering works amounting to Rs 18,956 crore have been sanctioned.

Smart metering works have been sanctioned for installation of 20.33 crore smart meters including 2.85 crore smart meters for the State of Uttar Pradesh. Till date, 6.13 crore smart meters have been installed across the country under various schemes including RDSS. This includes around 93 lakh smart meters for the State of Uttar Pradesh.

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Infrastructure strengthening works undertaken under RDSS include replacement of old conductors, augmentation of substations and Distribution Transformers (DTs), creation of new substations, installation of new DTs, feeder segregation and bifurcation, and implementation of SCADA/DMS systems for real-time monitoring.

The execution of the above works will help improve the quality of supply of power. The sunset period of the scheme is 31.03.2028.

Under RDSS, grid electrification works were sanctioned for households left out during SAUBHAGYA period, including households belonging to Particularly Vulnerable Tribal Groups (PVTG) identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), households belonging to Scheduled Tribes (STs) under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), households belonging to Scheduled Castes (SC) under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Village Program (VVP), have been sanctioned, wherever found feasible. Up to March 2026, household electrification works amounting to Rs. 6,522 Crore have been sanctioned for 13.65 lakh households under the scheme. This includes Rs 964 crore (Central grant of Rs 579 crore) for grid electrification of 2,65,913 households in Uttar Pradesh, including tribal households. Central grant of Rs 111.65 crore has been released to the State so far, including Rs 5.12 crore for electrification of tribal households of Uttar Pradesh. The district-wise details of households sanctioned and electrified till date in Uttar Pradesh under RDSS are at **Annexure**.

Further, under New Solar Power Scheme, works have been sanctioned for 8,823 PVTG and 4,099 tribal households for off-grid solar based electrification under PM-JANMAN and DA-JGUA, respectively.

Since most of the left-out households are in remote, hilly and forest areas, the norms for electrification under RDSS have been relaxed and the ceiling limit for cost of electrification was enhanced. Grid based electrification works have been sanctioned under RDSS wherever found feasible as per the revised norms. Further, regular review meetings are convened with all stakeholders to facilitate smooth execution of works and early achievement of targets.

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**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 4145 ANSWERED IN THE RAJYA SABHA ON 30.03.2026**

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**District-wise household electrification works in Uttar Pradesh under RDSS**

<b>District</b>	<b>Total Sanctioned</b>	<b>HHs Electrified</b>
Agra	1,173	55
Aligarh	1,795	80
Auraiya	3,428	423
Banda	16,697	1,920
Chitrakoot	3,977	323
Etah	4,618	0
Etawah	625	54
Farrukhabad	1,240	349
Firozabad	1,445	0
Hamirpur	1,452	0
Hathras	461	0
Jalaun	955	65
Jhansi	3,976	419
Kannauj	2,639	138
Kanpur Dehat	3,749	224
Kanpur Nagar	1,681	175
Kasganj	2,162	0
Lalitpur	2,341	122
Mahoba	1,235	144
Mainpuri	490	0
Mathura	1,350	20
Ambedkar Nagar	2,853	33
Amethi	1,945	45
Ayodhya	3,705	31
Bahraich	5,382	103
Balrampur	9,384	164
Barabanki	4,697	158
Bareilly	2,052	0
Budaun	2,325	0
Gonda	44,217	758
Hardoi	3,928	0
Lakhimpur Kheri	1,402	22
Lucknow	943	0
Pilibhit	1,200	0
Raebareli	842	0
Shahjahanpur	2,924	0
Shravasti	4,735	24

Sitapur	4,301	13
Sultanpur	2,961	45
Unnao	2,820	0
Azamgarh	2,304	1,302
Ballia	1,942	379
Basti	145	138
Bhadohi	514	135
Chandauli	934	195
Deoria	3,829	309
Fatehpur	3,920	268
Ghazipur	143	19
Gorakhpur	1,995	498
Jaunpur	9,897	698
Kaushambi	3,750	582
Kushinagar	16,308	2,997
Mahrajganj	3,367	507
Mau	177	238
Mirzapur	6,669	115
Pratapgarh	15,540	2,405
Prayagraj	21,071	3,925
Sant Kabir Nagar	78	60
Siddharth Nagar	327	193
Sonbhadra	5,135	0
Varanasi	158	82
Bijnor	392	253
<b>Total</b>	<b>2,58,700</b>	<b>21,205</b>

Of the total above:

- i. 316 belong to Particularly Vulnerable Tribal Group (PVTG) households identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan)
- ii. 6,897 are tribal households identified under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan).

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